

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4220
ANSWERED ON 19.03.2020

DISCHARGE OF UNTREATED SEWAGE WASTE INTO RIVERS

†4220. SHRI MITESH RAMESHBHAI PATEL (BAKABHAI)

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether large quantity of untreated sewage waste is being discharged into Indian rivers;
- (b) if so, the details of steps being taken to ensure treatment of such sewage water before discharging the same into the rivers;
- (c) the details of such Sewage Treatment Plants (STP), their capacity and availability along with the funds allocated and utilised for the same, State/UT-wise; and
- (d) the details of the action taken against noncompliance of Water Act, 1974 particularly in Gujarat during the last three years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) to (d) As per report published by Central Pollution Control Board (CPCB) in March, 2015 sewage generation from urban areas in the country is estimated at 61, 948 million litres per day (mld), against which available sewage treatment capacity was 23,277 mld and operational capacity of sewage treatment plants was 18,883 mld. The State/ UT-wise details of sewage generation from urban areas and corresponding sewage treatment capacity available in accordance with the report, are given at **Annexure-I**.

Cleaning of river is a continuous process and Central Government is supplementing the efforts of the State Governments and Union Territories in addressing the challenges of pollution of rivers by providing financial and technical assistance through schemes like National River Conservation Plan (NRCP), Namami Gange. The NRCP has so far covered polluted stretches of 34 rivers in 77 towns spread over 16 States in the country with a sanctioned cost of Rs.5870.54 crore. Under Namami Gange, the rejuvenation of Ganga and its tributaries have been taken up. So far, a total 310 projects have been sanctioned at an estimated cost of Rs.28790.66 crore under Namami Gange. Of these, 116 projects have been completed and made operational.

In addition, sewage infrastructure is also created under programs of Ministry of Housing & Urban Affairs like Atal Mission for Rejuvenation & Urban Transformation (AMRUT) and Smart Cities Mission.

Besides, Central Pollution Control Board (CPCB) had issued directions on 21.04.2015 to the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in the country under the Water (Prevention and Control of Pollution) Act, 1974 for collection, transportation and treatment of sewage generated in urban areas in their respective States. CPCB also issued directions on 09.10.2015 under Environment (Protection) Act, 1986 to local authorities of metropolitan cities, State capitals & towns along river Ganga to ensure proper treatment & disposal of sewage in accordance with the stipulated standards.

State/UT-wise details of the financial assistance provided and sewage treatment capacity created under NRCP and Namami Gange programme are given at **Annexure-II**.

CPCB, SPCBs and PCCs monitor industrial pollution with respect to effluent discharge standards and take action for non-compliance under various provisions of Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974.

During last three years, Gujarat Pollution Control Board (GPCB) has taken following actions under the Water Act, 1974 in Gujarat against the defaulting industries:

| Action / Year | Show cause notice issued | Direction issued | Legal notice issued |
|----------------------|---------------------------------|-------------------------|----------------------------|
| 2017 | 66 | 51 | 19 |
| 2018 | 79 | 38 | 56 |
| 2019 | 210 | 56 | 36 |

ANNEXURE-I

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No.†4220 to be answered on 19.03.2020 on ‘Discharge of Untreated Sewage Waste into Rivers’.

State/ UT-wise details of sewage generation in urban areas and treatment capacity available

| Sl. No. | State/Union Territory | Sewage Generation in urban areas (mld) | Installed Treatment Capacity (mld) | Number of STPs |
|--------------|---------------------------|--|------------------------------------|----------------|
| 1. | Andaman & Nicobar Islands | 22 | - | - |
| 2. | Andhra Pradesh | 2871 | 247.27 | 12 |
| 3. | Arunachal Pradesh | 50 | - | - |
| 4. | Assam | 703 | 0.21 | 1 |
| 5. | Bihar | 1879 | 124.55 | 6 |
| 6. | Chandigarh | 164 | 314.5 | 5 |
| 7. | Chhattisgarh | 951 | - | - |
| 8. | Dadra & Nagar Haveli | 26 | - | - |
| 9. | Daman & Diu | 29 | - | - |
| 10. | Goa | 145 | 74.58 | 7 |
| 11. | Gujarat | 4119 | 3062.92 | 51 |
| 12. | Haryana | 1413 | 852.7 | 41 |
| 13. | Himachal Pradesh | 110 | 114.72 | 66 |
| 14. | Jammu & Kashmir | 547 | 264.74 | 19 |
| 15. | Jharkhand | 1270 | 117.24 | 15 |
| 16. | Karnataka | 3777 | 1304.16 | 57 |
| 17. | Kerala | 2552 | 152.97 | 10 |
| 18. | Lakshadweep | 8 | - | - |
| 19. | Madhya Pradesh | 3214 | 482.23 | 17 |
| 20. | Maharashtra | 8143 | 5160.36 | 76 |
| 21. | Manipur | 132 | - | - |
| 22. | Meghalaya | 95 | 1 | 1 |
| 23. | Mizoram | 90 | 10 | 1 |
| 24. | Nagaland | 92 | - | - |
| 25. | Delhi | 4155 | 2693.7 | 35 |
| 26. | Odisha | 1121 | 385.54 | 13 |
| 27. | Puducherry | 136 | 68.5 | 6 |
| 28. | Punjab | 1664 | 1245.45 | 86 |
| 29. | Rajasthan | 2736 | 865.92 | 63 |
| 30. | Sikkim | 24 | 31.88 | 11 |
| 31. | Tamil Nadu | 5599 | 1799.72 | 73 |
| 32. | Telangana | 1671 | 685.8 | 18 |
| 33. | Tripura | 154 | 0.05 | 1 |
| 34. | Uttar Pradesh | 7124 | 2646.84 | 73 |
| 35. | Uttarakhand | 495 | 152.9 | 24 |
| 36. | West Bengal | 4667 | 416.9 | 28 |
| Total | | 61948 | 23277 | 816 |

ANNEXURE-II

Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No.†4220 to be answered on 19.03.2020 on ‘Discharge of Untreated Sewage Waste into Rivers’.

State-wise details of rivers, sanctioned cost and sewage treatment capacity created covered under National River Conservation Plan (excluding Ganga and its tributaries)

(Rs. in crore)

| S. No. | State | Rivers covered | Sanctioned Cost | Funds released by central Govt. | STP capacity created (in mld) |
|---------------|-----------------|---|------------------------|--|--------------------------------------|
| 1 | Andhra Pradesh | Godavari | 21.78 | 259.80 | 30.00 |
| 2 | Telangana | Godavari & Musi | 345.72 | | 621.46 |
| 3 | Jammu & Kashmir | Devika & Tawi | 186.74 | 30.00 | 0 |
| 4 | Jharkhand | Subarnarekha | 3.14 | 4.26 | 0 |
| 5 | Gujarat | Sabarmati, Mindola & Tapi | 1779.78 | 493.17 | 333.00 |
| 6 | Goa | Mandovi | 14.09 | 9.26 | 12.50 |
| 7 | Karnataka | Tunga, Bhadra, Tungabhadra, Cauvery & Pennar | 66.25 | 47.83 | 41.64 |
| 8 | Maharashtra | Godavari, Tapi, Krishna, Panchganga & MulaMutha | 1182.86 | 208.95 | 260.00 |
| 9 | Madhya Pradesh | Wainganga, Narmada & Tapti | 20.16 | 12.46 | 7.95 |
| 10 | Manipur | Nambul | 97.72 | 18.00 | 0 |
| 11 | Odisha | Brahmini, Mahanadi Coastal Area (Puri) | 92.74 | 63.40 | 50.00 |
| 12 | Punjab | Ghaggar, Beas & Satluj | 774.43 | 516.14 | 663.20 |
| 13 | Tamil Nadu | Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani | 908.13 | 623.65 | 477.66 |
| 14 | Kerala | Pamba | 18.45 | 7.78 | 4.50 |
| 15 | Sikkim | Rani Chu | 275.75 | 181.43 | 20.12 |
| 16 | Nagaland | Diphu and Dhansiri | 82.80 | 34.50 | 0 |
| Total | | | 5870.54 | 2510.63 | 2522.03 |

State-wise details of rivers, sanctioned cost and sewage treatment capacity created under 'Namami Gange' Programme (Ganga and its tributaries)

(Rs. in crore)

| Sl. No. | State | Rivers Covered | Sanctioned Cost (for sewerage infrastructure projects) | Fund released by central Govt. | STP Capacity created (in mld) |
|----------------|-------------------|---|---|---------------------------------------|--------------------------------------|
| 1. | Uttarakhand | Ganga, Alaknanad, Bhagirathi, Mandakini, Kosi, Rispana & Bindal | 1151.18 | 814.51 | 116.16 |
| 2. | Uttar Pradesh | Ganga, Yamuna, Kali, Gomti, Saryu, Ram Ganga | 10288.38 | 3108.64 | 333.50 |
| 3. | Bihar | Ganga, Burhi Gandak, Kharkari | 5328.6 | 2116.33 | 37.00 |
| 4. | Jharkhand | Ganga | 156.12 | 208.38 | 12.00 |
| 5. | West Bengal | Ganga, Damodar, Banka | 3789.71 | 957.16 | 60.23 |
| 6. | Delhi | Yamuna | 2361.08 | 559.39 | 0.00 |
| 7. | Haryana | Yamuna | 217.87 | 89.61 | 145.00 |
| 8. | Himanchal Pradesh | Yamuna | 11.57 | 0 | 0.00 |
| Total | | | 23304.51 | 7854.02 | 703.89 |
